प्रेस रिपोर्टी के ब्रनुसार कहा जाता है कि 15 श्रप्रैल, 1971 को नई दिल्ली में तृतीय दोराब टाटा स्मारक व्याख्यान देते समय भारत के भृतपूर्व मुख्य न्यायाधिपति श्री जे० सी० शाह ने संविधान के ग्रधीन न्यायपालिका की भूमिका की व्याख्या करते हुए, न्यायिक पूर्नावलोकन के सम्बन्ध में कुछ बातें कहीं । चुंकी सांविधानिक स्थिति विल्कुल स्पष्ट है इसलिए इस सम्बन्ध में सरकार की प्रति-क्रिया का प्रश्न ही नहीं उठता।

Written Answers

t[THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE/ विधि ग्रीर न्याय मंत्रालय में राज्य मंत्री (SHRI NITI RAJ SINGH CHAUDHURY): (a) and (b). According to press reports Shri J.C. Shah, former Chief Justice of India, while delivering the third Dorab Tata Memorial Lecture in New Delhi on 15th April, 1971, is reported to have made certain observations regarding Judicial review while explaining the Role of Judiciary under the Constitution. As the Constitutional position is quite clear the question of Government reaction in this regard does

COMMON CIVIL CODE FOR ALL COMMUNITIES IN INDIA

28. SHRI R.P. KHAITAN: Will the finister of LAW AND Minister JUSTICE/

Ma *ftr "TO *rat be pleased to state:

- (a) whether Government have recently taken a decision to prepare a common civil code for all communities in India;
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW JUSTICE/ Maiik (SHRI NITI SINGH CHAUDHURY): AND RAJ

- (a) No, Sir.
- (b) Does not arise.

CHIEF CATERING SUPERINTENDENTS IN NORTHERN RAILWAY

- 29. SHRI A.D. MANI Will the Minister of RAILWAYS/^ pleased to state:
- (a) how many Chief Catering Superintendents are employed by the Northern Railway at Delhi and New Delhi;
- (b) what is the nature of their work and the remunerations paid to them; and
- t[] English translation.

(c) whether any Chief Catering Superintendent is deputed to work at Parliament

to Questions

THE MINISTER OF RAILWAYS/** »jat (SHRI K. HANUMANTHAIYA): (a) to (c). There is no post of Chief Catering Superintendent on Northern Railway. There is one post of Chief Inspector Cater-, ing in grade Rs. 450-575 which has been downgraded to scale Rs. 370-475 for Delhi area. He is responsible for the smooth and efficient responsible for the smooth and efficient functioning of departmental establishments at Delhi and New Delhi stations and also contract catering establishments in Delhi area. Similarly there is a post of Chief Inspector Catering grade Rs. 450-575 which has been downgraded to scale Rs. 370-475 for the Parliament House catering unit the infor the Parliament House catering unit. He is responsible for the smooth and efficient functioning of the Parliament House catering

DATA OF AREA UNDER IRRIGATION

- 30. SHRI R.P. KHAITAN: Will the Minister of IRRIGATION AND POWER/ftfsrrf ^\x f^pr jfjft be pleased to state:
- (a) the total area under irrigation in the country as on 31st March, 1971;
- (b) the total area likely to be brought under irrigation during the next three years;
- (c) the details of the various grants given by the Central Government to the State Government (State-wise) for the development of irrigation during the last three

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER/ftra-rf ?ik fsrarT *rm*ra *Hvmatj* (SHRI BAIJNATH KUREEL) : (a) By March, 1971 irrigation facilities are e ted to be available to about 49 million acres from major and medium irrigation jchemes and 50 million acres from minor irrigation schemes.

- (b) 8.3 million acres from major and medium irrigation schemes and 5 million acres from minor schemes.
- (c) Irrigation is a State subject and funds for it are provided by the State Governments from within their Plan outlays, for which Central Assistance is given. The total Plan outlays of the States, Central assistance therefor, and the outlays made by the State Governments on major and medium Governments on major and medium irrigation projects in the Annual Plans for 1966—69, 1969-70 and 1970-71 are given in the attached statement.

(Rs. in crores)

		1966—69			1969-70			1970-71	
	Total	Central	Outlay	Total	Central	Outlay	Total	Central	Outlay
	outlay	assistance	made	outlay	Assistance	made	outlay	assistance	made
Stale	on State	to State	by State	on State		by State	on State		by State
	Plan (All	Plan.	Govt, on	Plan (All	Plan.	Govt, on	Plan (All	Plan.	Govt, on
	Sectors)		irrigation projects.	Sectors).		irrigation projects.	Sectors)		irrigation projects.
1. Andhra Pradesh .	232.02	161.6	60.5	62.0	42.9	17.45	80.06	43.5	19.4
2. Assam .	87.11	85.8	3.1	34.2	33.1	3.19	48.09	38.9	0.81
3. Bihar .	223.23	155.2	55.1	63.6	60.4	17.10	85.69	61.3	17.4
4. Gujrat	207.14	76.4	44.7	75.0	28.2	19.00	86.00	28.6	19.23
5. Haryana	72.82	46.4	10.5	23.2	14.0	3.05	40.00	14.2	2.66
6. Jammu & Kashmir	62.09	60.0	0.4	23.5	23.5	1.60	29.34	26.3	0.40
7. Kerala	139.75	89.7	10.1	34.2	31.1	2.55	46.00	31.7	4.08
8. Madhya Pradesh	172.64	141.9	20.5	49.1	46.7	8.16	67.20	47.5	7.69
9. Maharashtra	408.67	111.0	57.6	115.0	43.80	19.50	56.72	44.5	23.36
10. Mysore	179.77	109.2	32.1	50.9	30.60	10.00	65.00	31.4	14.33
11. Orissa	131.58	80.7	20.4	32.0	28.4	4.9	41.64	29.0	6.46
12. Punjab	112.77	51.8	6.9	44.9	17.9	4.5	49.67	18.3	2.58
13. Rajasthan	135.65	119.4	32.6	43.00	38.9	14.5	53.86	39.9	13.39
14. Tamil Nadu .	249.95	121.0	12.7	72.00	36.0	4.4	79.30	39.6	4.24
15. Uttar Pradesh	456.03	259.4	44.5	160.00	94.0	18.3	179.19	95.4	18.6
16. West Bengal	163.83	112.7	11.5	43.15	39.5	3.26	52.67	40.0	4.79

N.B.—These figures are exclusive of the non-plan loan assistance given during 1969-70 and 1970-71.